

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5742

ANSWERED ON:03.05.2005

UNIFIED TRAFFIC MANAGEMENT AUTHORITY

Kharventhan Shri Salarapatty Kuppusamy;Mane Smt. Nivedita;Singh Shri Kirti Vardhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government proposes to set up a Unified Traffic Management Authority for Delhi;
- (b) if so, the details and objectives thereof; and
- (c) by when the said Authority is likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) to (c): While examining the Demands for Grants of the Ministry of Home Affairs, the Parliament Standing Committee had recommended creation of a Unified Traffic Management Authority. This recommendation was discussed in detail in a meeting held under Chairmanship of the then Union Home Secretary in which representatives of concerned Union Ministries and Government of National Capital Territory of Delhi and other Organisations such as NDMC, MCD, DDA etc. had participated. In the said meeting, it was decided that the Ministry of Urban Development, which deals with the subject of urban transport, would constitute a Task Force to identify the specific functions to be entrusted to the proposed Authority. The Task Force to be set up, is likely to be mandated to submit its report within three months after its constitution.